

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.5- IA/51(AHM)2024  
in  
**CP 46 of 2020**

**Proceedings under Section 271(a) & 272(1)(a) of Co. Act, 2013**

**IN THE MATTER OF:**

AMNS Steel Logistics Ltd

.....Applicant

.....Respondent

**Order delivered on: 06/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Amrish Gandhi, PCS a.w Mr. Darshan Pathak

For the Respondent :

**ORDER**

**IA/51(AHM)2024**

Ld. PCS for the applicant is directed to submit financial statement upto 31.03.2024 within one-week.

List for further consideration on 04.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**